

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-05-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**IN THE MATTER OF** : M/s.Gho Agro Pvt Ltd

**PETITION NUMBER** : CP/481/IB/CB/2020

**APPLICATION NUMBER** : a) IA(IBC)/1095/2024  
b) IA/IB/1745/2023  
c) IA/IB/1744/2023  
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**COMMON ORDER**

**a. IA(IBC)/1095/2024 in CP/481/IB(CB/2020**

Mr. M L Ganesh, Ld. Counsel for the Applicant.

Mr. Naveen, Ld. Counsel for the Respondent.

This is an application seeking amendment of the prayer in IA/1744/2023 as under.

- "i. To declare that the Respondents had acted fraudulently with an intention to defraud the secured creditors.*
- ii. Direct the Respondents to pay a sum of Rs.7088.69 lakhs with interest at 12% P.A. being the fraudulent transactions committed by the Respondents during the course of business operation of the CD Company.*
- iii. Direct the Respondents to make contribution to the assets of the Corporate Debtor together with subsequent interest and costs,*

(Contd...2)

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- iv. Pass appropriate orders distributing the amounts determined and contributed to the assets of the Corporate Debtor in accordance with Section 53 of the Insolvency & Bankruptcy Code, 2023.*
- v. Pass such other orders which are deemed fit and necessary in the nature and circumstances of the case and thus render justice."*

Amendment is sought as they have filed two applications and typographical error inadvertently crept in prayer column.

In view of the above, the amendment application is **allowed**.

Case is **disposed of**.

**b. IA/IB/1745/2023 in CP/481/IB(CB/2020**

**c. IA/IB/1744/2023 in CP/481/IB(CB/2020**

Ld. Counsel Mr.ML.Ganesh appears for the Applicants.

Respondent is permitted to file additional Counter in respect of amended IA/1744/2023.

Case is posted for hearing on **02.07.2024**.

**-SD-**

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

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**-SD-**

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**